

\222ITEM NO.56 COURT NO.11 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7189/2015  
STATE OF U.P. & ORS.

Appellant(s)

VERSUS

RAM KRISHAN SONI

Respondent(s)

(Office report for directions)

Date : 19/04/2017 This appeal was called on for hearing today.

CORAM :

HON&#39;BLE MR. JUSTICE PRAFULLA C. PANT

[IN CHAMBER]

For Appellant(s) Mr. Tanmay Garg, Adv.

Mr.Upendra Mishra, Adv.

Mr. Vinay Garg, Adv.

Mr.Deepam Garg, Adv.

For Respondent(s) Ms. Mridula Ray Bharadwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

As a last chance, learned counsel for the appellant is  
granted four weeks&#39; time for filing affidavit of valuation.  
(Shashi Sareen) ( Madhu Narula)

AR-cum-PS Court Master